

1	2	3	4	5	6
5.	Himachal Pradesh	Nil	Nil	Nil	
6.	Karnataka	1	Nil	Nil	
7.	Kerala	2	4	8	April
8.	Madhya Pradesh	164	177	24	Nov.
9.	Maharashtra	20	20	Nil	
10.	Manipur	Nil	Nil	Nil	
11.	Meghalaya	Nil	Nil	Nil	
12.	Nagaland	Nil	Nil	Nil	
13.	Orissa	15	8	15	
14.	Rajasthan	14	19	11	
15.	Sikkim	Nil	Nil	Nil	
16.	Tamil Nadu	Nil	Nil	Nil	
17.	Tripura	Nil	Nil	Nil	
18.	Uttar Pradesh	Nil	Nil	Nil	
19.	West Bengal	5	7	8	November
20.	A and N Islands	Nil	Nil	Nil	
21.	Arunachal Pradesh	Nil	Nil	Nil	
22.	Dadra and Nagar Haveli	Nil	Nil	Nil	
23.	Goa, Daman and Diu	Nil	Nil	Nil	
24.	Lakshadweep	Nil	Nil	Nil	
25.	Mizoram	Nil	Nil	Nil	
Total :		255	262	128	

NOTE : No data in respect of the States of Haryana, Punjab and Jammu and Kashmir and Union Territories of Delhi, Chandigarh and Pondicherry is compiled as the number of Scheduled Tribes are either non-existent or negligible.

[English]

Pak Nationals with Valid Visa

597. SHRI AJIT KUMAR SAHA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Pak nationals with valid visa are allowed to fly to Delhi and Bombay and not Calcutta; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) and (b). In terms of the Indo-Pak Visa Agreement of 1974, Delhi and Bombay Airports are designated checkpoints for entry of Pakistani nationals into India. Dum Dum Airport, Calcutta is not a designated checkpoint for such entry. Similarly, under the same agreement, Indians can enter Pakistan only through specified checkpoints.